

NOOR LAND DEVELOPERS PRIVATE LIMITED

CIN: [U70100PB2005PTC028216]

Regd. Office: 313, New Jawahar Nagar, Jalandhar, Punjab- 144001

E-Mail: sukhwindersingh20@yahoo.com

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "NOOR LAND DEVELOPERS PRIVATE LIMITED"

1.	NAME OF CORPORATE PERSON	NOOR LAND DEVELOPERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07.04.2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), CHANDIGARH
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U70100PB2005PTC028216
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	313, NEW JAWAHAR NAGAR, JALANDHAR, PUNJAB- 144001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18.07.2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)- 160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17.08.2025



Notice is hereby given that the "NOOR LAND DEVELOPERS PRIVATE LIMITED" has commenced voluntary liquidation on 18.07.2025.

The stakeholders of "NOOR LAND DEVELOPERS PRIVATE LIMITED" are hereby called upon to submit a proof of their claims, on or before 17.08.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR:

(VISHAWJEET GUPTA)

Date: 18.07.2025

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)

NOOR LAND DEVELOPERS PRIVATE LIMITED

CIN: [U70100PB2005PTC028216]

Regd. Office: 313, New Jawahar Nagar, Jalandhar, Punjab-144001

E-Mail: sukhwindersingh20@yahoo.com

**SCHEDULE I - FORM A
PUBLIC ANNOUNCEMENT**[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]**FOR THE ATTENTION OF THE STAKEHOLDERS OF
"NOOR LAND DEVELOPERS PRIVATE LIMITED"**

1.	NAME OF CORPORATE PERSON	NOOR LAND DEVELOPERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07.04.2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), CHANDIGARH
4.	CORPORATE IDENTIFICAION NUMBER OF CORPORATE PERSON	U70100PB2005PTC028216
5.	ADDRESS OF THE REGISTERED OFFICE AND 'PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	313, NEW JAWAHAR NAGAR, JALANDHAR, PUNJAB- 144001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18.07.2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-160104, E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M), IP REGD. No.:- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17.08.2025

Notice is hereby given that the "NOOR LAND DEVELOPERS PRIVATE LIMITED" has commenced voluntary liquidation on 18.07.2025.

The stakeholders of "NOOR LAND DEVELOPERS PRIVATE LIMITED" are hereby called upon to submit a proof of their claims, on or before 17.08.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties

Sd/-

Date: 20.07.2025

Place: Dhakoli, Distt. Mohali (Punjab)

Name of the Liquidator:
(Vishawjeet Gupta)

ਨੂਰ ਲੈਂਡ ਡਿਵੈਲਪਰਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ

ਸੀ ਆਈ ਐਨ : [U70100PB2005PTC028216]

ਰਜਿ: ਦਫਤਰ: 313, ਨਿਊ ਜਵਾਹਰ ਨਗਰ, ਜਲੰਧਰ, ਪੰਜਾਬ-144001

ਈਮੇਲ: sukhwindersingh20@yahoo.com

ਸ਼ਡਿਊਲ-1

ਫਾਰਮ-ਏ

ਜਨਤਕ ਘੋਸ਼ਣਾ

ਇਨਸੋਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਵਲੰਟਰੀ ਲਿਕੁਈਡੇਸ਼ਨ ਪ੍ਰੋਸੈਸ) ਰੈਗੂਲੇਸ਼ਨਜ਼, 2017 ਦਾ ਰੈਗੂਲੇਸ਼ਨ 14]

“ਨੂਰ ਲੈਂਡ ਡਿਵੈਲਪਰਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ” ਦੇ ਸਟੇਕ ਹੋਲਡਰਾਂ ਦੇ ਧਿਆਨਹਿੱਤ

ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦਾ ਨਾਂਅ	ਨੂਰ ਲੈਂਡ ਡਿਵੈਲਪਰਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ
ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਨਿਗਮੀਕਰਨ ਦੀ ਮਿਤੀ	07.04.2025
ਅਥਾਰਟੀ ਜਿਸ ਅਧੀਨ ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਨਿਗਮਿਤ/ਰਜਿਸਟਰਡ ਹੈ	ਰਜਿਸਟਰਾਰ ਆਫ ਕੰਪਨੀਜ਼ (ਆਰ ਓ ਸੀ) ਚੰਡੀਗੜ੍ਹ
ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦਾ ਕਾਰਪੋਰੇਟ ਪਛਾਣ ਨੰਬਰ	U70100PB2005PTC028216
ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦਾ ਰਜਿਸਟਰਡ ਦਫਤਰ ਅਤੇ ਪ੍ਰਮੁੱਖ ਦਫਤਰ (ਜੇਕਰ ਕੋਈ ਹੋਇਆ) ਦਾ ਪਤਾ	313, ਨਿਊ ਜਵਾਹਰ ਨਗਰ, ਜਲੰਧਰ ਪੰਜਾਬ-144001
ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਸਮਾਪਨ ਸ਼ੁਰੂਆਤ ਦੀ ਮਿਤੀ	18.07.2025
ਸਮਾਪਕ ਦਾ ਨਾਂਅ, ਪਤਾ, ਈਮੇਲ ਪਤਾ, ਟੈਲੀਫੋਨ ਨੰਬਰ ਅਤੇ ਰਜਿਸਟ੍ਰੇਸ਼ਨ ਨੰਬਰ	ਵਿਸ਼ਵਾਜੀਤ ਗੁਪਤਾ # 51, ਆਦਰਸ਼ ਐਨਕਲੇਵ, ਢਕੋਲੀ ਨਜ਼ਦੀਕ ਜੀਕਰਪੁਰ, ਜ਼ਿਲ੍ਹਾ ਮੁਹਾਲੀ (ਪੰਜਾਬ)-160104 ਈਮੇਲ ਆਈ ਡੀ : vishawjeetgupta@gmail.com +91-98152-84474 (M) ਆਈ ਪੀ ਰਜਿ. ਨੰ. IBBI/IPA-002/IP-N00215/2017-18/10667
ਦਾਅਵੇ ਪੇਸ਼ ਕਰਨ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	17.08.2025

ਸ ਦੁਆਰਾ ਸੂਚਨਾ ਦਿੱਤੀ ਜਾਂਦੀ ਹੈ ਕਿ “ਨੂਰ ਲੈਂਡ ਡਿਵੈਲਪਰਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ” ਮਿਤੀ 18.07.2025 ਨੂੰ ਸਵੈਇਛੁੱਕ ਸਮਾਪਨ ਸ਼ੁਰੂ ਕੀਤਾ ਹੈ।

ਨੂਰ ਲੈਂਡ ਡਿਵੈਲਪਰਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ” ਦੇ ਸਟੇਕ ਹੋਲਡਰਾਂ ਨੂੰ ਇਸ ਦੁਆਰਾ ਸੱਦਾ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਉਹ ਆਪਣੇ ਦਾਅਵਿਆਂ ਦੇ ਸਬੂਤ ਆਈਟਮ 7 ਦੇ ਸਾਹਮਣੇ ਦਰਸਾਏ ਗਏ ‘ਤੇ ਸਮਾਪਕ ਕੋਲ 17.08.2025 ਨੂੰ ਜਾਂ ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਪੇਸ਼ ਕਰਨ।

ਜੇਕਰ ਕਰੈਡਿਟਰਜ਼ ਆਪਣੇ ਦਾਅਵਿਆਂ ਦੇ ਸਬੂਤ ਕੇਵਲ ਇਲੈਕਟ੍ਰੋਨਿਕ ਢੰਗਾਂ ਰਾਹੀਂ ਪੇਸ਼ ਕਰਨ। ਹੋਰ ਸਾਰੇ ਸਟੇਕ ਹੋਲਡਰਜ਼ ਦਾਅਵਿਆਂ ਦੇ ਸਬੂਤ ਨਿੱਜੀ ਰੂਪ ਵਿਚ, ਡਾਕ ਦੁਆਰਾ ਜਾਂ ਇਲੈਕਟ੍ਰੋਨਿਕ ਢੰਗਾਂ ਰਾਹੀਂ ਪੇਸ਼ ਕਰ ਸਕਦੇ ਹਨ।

ਦਾਅਵਿਆਂ ਦੇ ਬੂਠੇ ਜਾਂ ਗੁੰਮਰਾਹਕੁੰਨ ਸਬੂਤ ਪੇਸ਼ ਕਰਨ ‘ਤੇ ਜੁਰਮਾਨੇ ਲਗਾਏ ਜਾਣਗੇ।

ਸਹੀ/-

ਮਿਤੀ: 18.07.2025

ਸਮਾਪਕ

ਸਥਾਨ: ਢਕੋਲੀ, ਜ਼ਿਲ੍ਹਾ ਮੁਹਾਲੀ (ਪੰਜਾਬ)

(ਵਿਸ਼ਵਾਜੀਤ ਗੁਪਤਾ)